



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 21.08.2024

### NOTICE

Please take notice that the following matters listed in the Court – IV on 08.08.2024 & 09.08.2024 respectively, are as follows. The next dates of hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last date of Hearing	Next date of Hearing
1.	Comp. App. (AT) No. 65 of 2019 & I.A. No. 1075 - 1076 of 2021  (PH)	C. Valli Narayan Vs. C. Krishniah Chetty and Sons Pvt. Ltd. & Ors.  <b>With</b>	08.08.2024	23.09.2024
2.	T. A. No. 1 of 2023 in Comp App (AT) (CH) No. 70 of 2023 & IA No. 947, 948, 949, 4975, 5002 of 2023  (PH)	C Ganesh Narayan Vs. C. Krishniah Chetty and Sons Pvt. Ltd. & Ors.	08.08.2024	23.09.2024
3.	Comp. App. (AT) (Ins) No. 56 of 2024 & I.A. No. 174 of 2024  (PH)	Reliance Realty Ltd. Vs. Anup Kumar, Liquidator of Independent TV Ltd.	09.08.2024	18.09.2024
4.	Comp. App. (AT) (Ins) No. 570 of 2023 & I.A. No. 1867 of 2023  (PH)	Prism Johnson Ltd. Vs. Doosan Power Systems India Pvt. Ltd.	09.08.2024	19.09.2024

By order of Hon'ble Chairperson  
-Sd/-  
Registrar